

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

No: 1230 of 2024/RG

Dated: 07-8-2024

In connection with the celebration of 78th Independence Day, Joint Registrar (Judicial/Protocol) High Court of J&K and Ladakh, Srinagar is hereby nominated as Nodal Officer to liaison with the Government for the seamless and hassle free passage of the Hon'ble Judge of High Court of J&K and Ladakh at Srinagar for attending the Celebration of Independence Day on 15th of August, 2024. The Special Mobile Magistrate (T), Srinagar and Sh. Haroon Rashid Bhat, Registrar Management, High Court Wing, Srinagar shall assist the Nodal Officer in this regard.

The Nodal officer shall also coordinate with Civil and Police administration of the UT of J&K.

By Order.


(Shahzad Azeem)
Registrar General

No: 33848-80/RG/45

Dated: 07-8-2024

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice_____.

.....for kind information of their Lordships

3. Divisional Commissioner, Kashmir, for information and necessary action
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Registrar Judicial High Court Wing, Srinagar.
6. Registrar Computer (I.T), High Court of J&K and Ladakh, Srinagar.
7. Deputy Commissioner, Srinagar, for information and necessary action.
8. SSP (Security)/SSP Srinagar, with the request to allow the nominated Nodal Officer and the officer assisting him to enter the stadium where the main function is being held, so that no inconvenience is caused to the Hon'ble Judges and other Judicial Officers.
9. Joint Registrar (Judicial/Protocol), High Court Wing, Srinagar.
10. Special Mobile Magistrate (T), Srinagar.
11. Registrar Administration/Recruitment, High Court Main Wing, Srinagar.
12. Sh. Haroon Rashid Bhat, Registrar Management, High Court Wing, Srinagar
13. Additional Registrar, Administration, High Court Main Wing, Srinagar.
14. In-charge, CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to upload the same on the official website of the High Court.
15. In-Charge Library, High Court Wing, Jammu/Srinagar for information and keeping record of the same.
16. Order File


Registrar General